

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 24/RP/2023**

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : APEDCL and 12 others

Date of Hearing : **6.2.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Karthikeyan Murugan, Advocate, NTPC

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner circulated a note of arguments and made detailed oral submissions in the matter.

2. None appeared for the Respondents, despite notice.
3. The Commission, after hearing the learned counsel for the Petitioner, reserved its order in the matter.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

